sympathetically. Bilateral approaches have, therefore, been made to individual member countries from time to time, including to Japan. Japan has so far not found it possible to make new commitments for project aid.

FERTILIZER FACTORY AT VISARHAPATNAM

*202. SHRI BANKA BEHARY DAS: SHRI K. P. MALLIKARJUN-UDU :

Will the Minister of AND CHEMICALS be pleased to

- (a) whether Government have received any proposal from M/s. Occidental Company an American firm to establish a fertilizer factory at Visakhapatnam;
- (b) if so, what decision has been taken by Government thereon
- (c) what are the terms of agreement, particularly with reference to capital, management, price, marketing and repatriation of dividend;
- (d) whether such facilities have been given to any other foreign collaborator in the field of fertilizer production; and
 - (e) ir so, the names of the firms?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RA-GHURAMAIAH): (a) and (b) Yes, Sir. A letter of intent has been issued to M/s. Occidental Petroleum Corporation on 14-11-1968 for the the establishment of fertilizer factory at Visakhapatnam.

- (c) The terms of collaboration agreement are yet to be finalised. However, the foreign company will be holding majority shares in the new company to be formed. The price, marketing and repatriation of dividend etc. are governed by the policy at present in force.
 - (d) Yes, Sir.
- (e) Majority share holding has been agreed to in the case of the Kanpur Fertilizer Project and the Goa Fertilizer Project.

Seismic Surveys in the Gulp of Nizam Patnam by Russian Team

*203. SHRI K. P. MALLIKARJU-NUDU: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that Seismic Surveys were carried out in the Gulf of Nizam Patnam, Andhra Pradesh by the Russian Off-shore Team; and
 - (b) if so, what are the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHURAMAIAH) ; (a) Yes, Sir. A reconnaissance seismic survey was carried out.

(b) Some indications of minor anticlinal reversals of dip have been obtained.

INCOME TAX ARREARS OF FILM STARS

*204. SHRIMATI SARLA BHA-DAURIA: Will the Minister of FINANCE be pleased to state:

- (a) the total amount of income-tax arrears outstanding at present against each of the film stars $vi_{\mathcal{L}}$, (1) Shri Ashok Kumar (2) Shri Kishore Kumar (3) Miss Tanuja (4) Shri Madan Mohan (5) Shri Biswajit (6) Shri Uttam Kumar (7) Shri Shivaji Ganeshan (8) Shri L. V. Parshad (9) Kumari Mumtaz (10) Shri Pradeep Kujmar;
- (b) whether it is also a fact that the above mentioned film stars have been evading the payment of income-tax during the last five years and if so, what action is being taken by Government against each one of them; and
- (c) what steps are being taken to recover the income-tax arrears from them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) The information in the case of Shri Shivaji Ganeshan is not readily available and will be laid on the Table of the Sabha as soon as possible. The requisite information in respect of others is given in the Statement (No. I).

(b) In two cases, facts relating to evasion of Income-tax came to notice. Penalty under section 271(1)(c) has been imposed and in one case prosecution has